

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**APPEAL No.115 of 2012**

**Dated : 5<sup>th</sup> October, 2012**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**The Bihar State Electricity Board** **.... Appellant (s)**

**Versus**

**Bihar Electricity Regulatory Commission & Ors.** **...Respondent (s)**

Counsel for the Appellant(s): Mr. Mohit Kr. Shah

Counsel for the Respondent(s): Mr. Swapna Seshadri for R.7 to R.9

**ORDER**

As agreed by the learned counsel for the parties, post the matter for hearing on **07.11.2012.**

**(Rakesh Nath)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam )**  
**Chairperson**

**ts/mk**